- Shri M. L. Agrawal: May I know, Sir, if any other person or party had offered to take up the management of this Emporium at more favourable terms?
- Shri T. T. Krishnamachari: Maybe. There was a vague talk of some private firm wanting to take it up more or less on the same terms. Government, of course, felt that it was much better a co-operative union handled it than giving it to a private business.

Shri Velayudhan: May I know, Sir, what profit the Government is going to get from this transfer of the Emporium from Government to a co-operative union?

- Shri T. T. Krishnamachari: We are now in a state when Government does not seek to enter this field in order to make any profit. What we want is private enterprise also should diminish their profits. Government do not expect any profit out of such ventures. The only profit is that which will accrue to the economy of the country.
- Shri P. T. Chacko: May I know, Sir, in which way the working was unsatisfactory? I want to know whether the reference is to certain irregularities referred to by the Rehabilitation Minister in this House.
- Shri T. T. Krishnamachari: I do not know, Sir, what the hon. Member has in mind. I am not familiar with any references made by any Minister of Government in regard to this Emporium. The fact was that we were losing anything between Rs. 37/38,000 to about Rs. 26,000 every year, and the sales during last year were dwindling. So, the losses would naturally grow in size. It was felt that the utility of an institution of this nature, which is the main thing so far as Government is concerned, both for purposes of the business it will secure and for purposes of fostering industries, was gradually diminishing, and that is why Government thought that a new set up with a certain amount of dynamic energy behind it would perhaps retrieve the situation, and the results so far obtained are entirely satisfactory.

## COMMUNITY PROJECT FOR KALYAN REFUGEE CAMPS

\*1426. Shri Gidwani: (a) Will the Minister of Planning be pleased to state whether it is a fact that the displaced persons' organizations in Kalyan Refugee Camps (Ulhas Nagar). Bombay State, have represented to Government to include Kalyan Refugee Camps in the Community Projects Scheme of the Bombay State?

(b) If so, have Government considered those representations and what is the decision?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) Yes.

- (b) Selection of areas under the Community Projects Scheme is based on proposals received from the State Government concerned. No proposals have been received from the Bombay Government for the inclusion of Ulhas Nagar in their Community Project Programme.
- Shri N. M. Lingam: In view of the reported view of the Administrator of Community Projects that 50 per cent. of the projects are below par in their working, is it still the intention of the Government to select new areas contiguous to the existing blocks?

Shri Nanda: This assumption is not true. Our recent assessment of the quality of work that is done in these project areas shows that a very large majority are doing well.

The Prime Minister (Shri Jawaharlal Nehru): The view reported to me by the Administrator was that 90 per cent. are working well.

Shri N. M. Lingam: I referred to a press report of yesterday, Sir.

Dr. Ram Subhag Singh: May I know the sources of information of the Prime Minister which have enabled him to say that 90 per cent. of the projects are working well?

Mr. Speaker: We are again going back.

SOCIAL AND ECONOMIC PROBLEMS

- \*1428. Shri Bansal: Will the Minister of Planning be pleased to state:
- (a) whether a provision of Rs. 50 lakhs has been made in the Five Year Plan for research and investigation into social and economic problems relating to national development;
- (b) whether any scheme has been formulated for allocating this sum; and
- (c) if so, the institutions through which this amount will be spent?

The Minister of Planning and Irrigation and Power (Shri Nanda): (a) Yes.

- (b) and (c). The matter is under consideration.
- Shri K. G. Deshmukh: May I know, Sir, how long this matter will be under consideration?

Shri Nanda: The matter is under active consideration, and will be decided very soon.

Shri T. S. A. Chettiar: May I know, Sir, how this amount is proposed to be spent?

Shri Nanda: That will depend upon the scheme that is drawn up for the purpose.

सेठ गोविन्द दास : क्या इस सम्बन्ध में प्रदेश की सरकारों की भी राय मांगी गयी है ?

Shri Nanda: We have consulted the experts from various States in this connection.

Utilisation of Building Materials

\*1429. Shri K. C. Sodhia: Will the Minister of Works, Housing and Supply be pleased to state whether Government propose to publish the main researches carried out in connection with the fullest utilisation of building materials for the benefit of the public?

The Deputy Minister of Works, Housing and Supply (Shri Buragohain): It has always been Government's policy to publish the results of researches carried out in connection with the utilisation of building materials.

Shri K. C. Sodhia: Have the Government put these researches to practical test in any of their works?

Shri Buragohain: I think, Sir, the engineers in charge of constructions do take into account the results of researches carried out by the various institutions in the country.

Shri K. C. Sodhia: How is the general public to make use of these researches?

Shri Buragohain: These are published from time to time, Sir, in the Journal of Scientific and Industrial Research, as also in the annual technical report of the Council of Scientific and Industrial Research.

Shri K. C. Sodhia: How many villagers make use of these publications?

Mr. Speaker: Perhaps, his point is whether any practical demonstration is given by putting up houses. That is perhaps the point which he wants to make.

Shri Buragohain: The Government has in contemplation the setting up of an organization for this particular purpose of dissemination and also utilization of the results of research, and that organization will be set up some time towards the end of this year.

RESEARCH INSTITUTES FOR TEA

\*1436. Shri K. C. Sodhia: (a) Will the Minister of Commerce and Industry be pleased to state whether there are at present any research institutes and any demonstration and experimental farms where training in tea tasting and other techniques of the tea industry are imparted?

- (b) If so, where are they situated and what is their capacity for training?
- (c) If not, when are Government likely to have one of them?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):
(a) No, Sir.

- (b) Does not arise.
- (c) There is at present no proposal under consideration of Government to set up any such institute or farm.

Shri K. C. Sodhia: Do they feel the necessity of doing that?

Shri T. T. Krishnamachari: As a matter of fact, the necessity is not very pressing. If it is, Government would move in the matter.

Shri K. C. Sodhia: Are the Government aware that European firms have got a monopoly in this direction?

Shri T. T. Krishnamachari: Well, Sir, it is true that certain brokers' firms do train people for this purpose. I do believe they have been taking Indian apprentices as well, for the purpose necessary for their trade. It is not a question of any monopoly. There is no question of anybody being prevented from starting any institution of this nature to train people in tea-tasting.

MICA EXPORTS TO U.S.A.

\*1432. Shri Ramachandra Reddi: Will the Minister of Commerce and Industry be pleased to state:

- (a) whether any enquiry was made by the Government through their Embassy in U.S.A. about the fall in the Indian mica imports into U.S.A.;
- (b) if so, what information was communicated to the Government;
- (c) whether the fall in the imports is in all categories of mica or only in certain categories; and
- (d) to what extent foreign mica has been competing with Indian mica in U.S.A. and Japan markets?